

National Company Law Tribunal

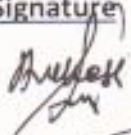
Allahabad Bench

CP NO.85/14(1)(ALD)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY: M.V. Polyplast Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 14(1) of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Avadesh Singh	MR.	Petitioner	
2.				

Order dated 10.02.2017

CP No. 85/14(1)(ALD)/2016 M.V. Polyplast Ltd & Ors

Shri Avadesh Singh represents the Company Petitioner. Mr. Singh informs that they have not yet received a copy of the order of this Tribunal dated 27.01.2017, therefore the company could not be able to furnish information/clarification sought by this Tribunal for grant of approval of this Tribunal to be reconverted into private limited from limited company. Keeping in view of the above submission, for two weeks' time is granted. The Registry is directed to provide an authenticated copy of order sheet/proceeding of this Tribunal dated 27.01.2017 to the Petitioner Counsel today.

List the matter after two weeks.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 10.02.2017